GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2365 ANSWERED ON:10.03.2011 SOCIAL SECURITY SCHEME Kumar Shri Vishwa Mohan

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether any survey has been undertaken in the country including Bihar in order to provide security and pension to the beneficiaries under the social security scheme during the last three years and the current year; and
- (b) if so, the details thereof alongwith the details of pensions provided by the Union Government and State Government to the beneficiaries in the country including Bihar during the said period?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a) No, Sir. No such survey has been undertaken by Ministry of Rural Development in the country including Bihar during the last three years and the current year.
- (b) Social security, invalidity and old age pensions are subjects mentioned in the Concurrent List of the Seventh Schedule to the Constitution of India. Government of India gives assistance to State Governments to provide pension to all persons who belong to households below the poverty line and who are (a) persons of age 65 years and above under Indira Gandhi National Old Age Pension Scheme (IGNOAPS) or (b) widows in the age group of 40-64 years under Indira Gandhi National Widow Pension Scheme (IGNWPS) or (c) persons with severe or multiple disabilities in the age group of 18-64 years under Indira Gandhi National Disability Pension Scheme (IGNDPS). Funds at the rate of Rs. 200 per beneficiary per month is made available to the State Governments as Additional Central Assistance (ACA) and States have been requested to contribute an equal amount. Details of ACA released during last three years and the current year, State-wise is given in Annexure-I. As per available information, State contribution made by different State Governments to the persons eligible for pension under IGNOAPS, IGNWPS and IGNDPS is given at Annexure-II. In addition, many State Governments have launched their own State schemes to give pension to vulnerable sections of the society. In respect of these schemes information is not maintained in the Ministry.